

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 244 of 2014 in
Appeal No. 144 of 2014

Dated : 23rd July, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

State Load Despatch Center, Karnataka **...Appellant(s)**

Versus

Central Electricity Regulatory Commission **...Respondent(s)**
& Ors.

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Shridhar Prabhu for R.2

ORDER

We have heard the learned counsel for the parties. We deem it appropriate to take up the main matter for final disposal.

It is submitted that the connected matter being Appeal no. 302 of 2013 is coming up before Court – II on 01.08.2014.

Post the matter along with Appeal No. 302 of 2013 before Court II on **01.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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